100 W	ritten Answers to [RAJYA SABHA]	Unstarred Questions
1	2	3
19.	Tezpur University	1
20.	Rajiv Gandhi University	5
21.	Manipur University	24
22.	North Eastern Hill University	2
23.	Mizoram University	7
24.	Nagaland University	13
25.	Tripura University	17
26.	Central University of Bihar	10
27.	Central University of Gujarat	10
28.	Central University of Haryana	19
29.	Central University of Himachal Pradesh	19
30.	Central University of Jammu	9
31.	Central University of Kashmir	15
32.	Central University of Jharkhand	1
33.	Central University of Karnataka	12
34.	Central University of Kerala	13
35.	The Indira Gandhi National Tribal University	3
36.	Central University of Orissa	21
37.	Central University of Punjab	16
38.	Central University of Rajasthan	13
39.	Sikkim University	13
40.	Central University of Tamil Nadu	17

Ban on deemed university status

 $\dagger 2372.$ SHRI NARESH AGRAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a ban on awarding deemed university status to higher educational institutes;

[†]Original notice of the question was received in Hindi.

- (b) if so, the reasons therefor and since when; and
- (c) if not, the norms on which a higher educational institute can obtain the status of deemed university?

[15 December, 2014]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) No, Sir.

- (b) Does not arise.
- (c) The University Grants Commission (UGC) notified the UGC (Institutions Deemed to be Universities) Regulations, 2010 in the extraordinary Gazette of India on 26th May, 2010 in order to regulate the process of declaration of institutions as Deemed to be Universities; preventing institutions of dubious quality from being so declared; and further to maintain quality of higher education imparted by Institutions Deemed to be Universities consistent with the ideals of the concept of a university. The proposals received for Deemed to be University status are examined by the UGC as per provisions contained in clause 4.0 of the UGC (Institutions Deemed to be Universities) Regulations, 2010. The details are available on the UGC's website: www.ugc.ac.in.

Decline in out of school children

†2373. DR. SANJAY SINH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether after 2009 there has been a decline in the number of out of school children in the age group of 6-14 years in the country;
- (b) if so, the details thereof especially in Uttar Pradesh and the number of such children during the last three years, sex-wise, category-wise, religion-wise and State-wise;
- (c) whether there is any increase or decrease in the percentage of children of States and Union Territories;
 - (d) if so, the reasons therefor and the reaction of Government thereto; and
- (e) the steps taken by Government to bring down the number and percentage of Out of School Children in the country and whether strict implementation of RTE Act is also needed for the same?